

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/44610/2026 ARBP/53/2026	LAXMI DHAR SAHOO VS M/S.INFRASTRUCTURE AND DEVELOPERS,KHORDA	IN PERSON VS	// () //
2	D-BLAPL/29129/2026 BLAPL/10000/2026	SK.FAYAJUDDIN VS STATE OF ODISHA	SUBHALAXMI PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000034/2026
3	D-BLAPL/29151/2026 BLAPL/10001/2026	PREMANANDA SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BOLAGARH P.S. /164 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khord TR/0000075/2026
4	D-BLAPL/29155/2026 BLAPL/10002/2026	PAPUN NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHENKANAL TOWN /471 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000016/2025
5	D-BLAPL/29136/2026 BLAPL/10003/2026	NEHRU PADHAN @ NEHERU PADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /16 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000149/2025
6	D-BLAPL/29140/2026 BLAPL/10004/2026	RABIN SINGH @ AKALI VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	JAGATPUR /578 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001350/2026
7	D-BLAPL/29159/2026 BLAPL/10005/2026	TUSHAR BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK TOWN /473 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0002134/2026
8	D-BLAPL/29185/2026 BLAPL/10006/2026	RAHUL KALAPA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAYAGADA TOWN /184 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
9	D-BLAPL/29186/2026 BLAPL/10007/2026	TUTU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000026/2026
10	D-BLAPL/29142/2026 BLAPL/10008/2026	SAMIR SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000015/2026
11	D-BLAPL/29145/2026 BLAPL/10009/2026	MD. SALAUDDIN @ MD. SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 A.D.J.,KEONJHAR(Kendujhar) ST/0000033/2026

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12	D-BLAPL/29189/2026 BLAPL/10010/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /732 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000033/2026
13	D-BLAPL/29255/2026 BLAPL/10011/2026	ARJUT @ ACHUT SAGAR VS STATE OF ODISHA	SRUSHTI SEKHAR MUND VS	BHAWANIPATNA TOWN /355 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000942/2024
14	D-BLAPL/28931/2026 BLAPL/10012/2026	SRIDHAR KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000104/2025
15	D-BLAPL/28670/2026 BLAPL/10013/2026	TAPAS RANJAN SAMANTARA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KOTINANDA /126 /2026 A.D.J.,ASKA(Ganjam) ST/0000157/2026
16	D-BLAPL/28675/2026 BLAPL/10014/2026	TUKUNA NAHAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KOTINANDA /126 /2026 A.D.J.,ASKA(Ganjam) ST/0000157/2026
17	D-BLAPL/28684/2026 BLAPL/10015/2026	AKSHAYA ROUT @ DAGARA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 1ST A.D.J., PURI(Puri) ST/0000327/2026
18	D-BLAPL/29064/2026 BLAPL/9950/2026	BABLU MAHANAND VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /348 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Dist) GR/0001057/2026
19	D-BLAPL/29108/2026 BLAPL/9951/2026	BAIKUNTHA PALEI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /254 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001066/2026
20	D-BLAPL/29115/2026 BLAPL/9952/2026	BIDYADHAR DAS VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	DELANGA /283 /2022 2ND A.D.J.,PURI(Puri) ST/0000006/2023
21	D-BLAPL/29150/2026 BLAPL/9953/2026	RANJAN KUMAR KANDI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHILA P.S.(BBSR) /280 /2026 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000496/2026
22	D-BLAPL/29173/2026 BLAPL/9954/2026	JINUNGA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
23	D-BLAPL/29175/2026	GUPTA KHILLO @ GUPTA KHILLA	SURYAKANTA DWIBEDI	NANDAPUR /117 /2026

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	BLAPL/9955/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0000735/2026
24	D-BLAPL/29197/2026 BLAPL/9956/2026	AJIT KUMAR(STUDENT) VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR/0000055/2026
25	D-BLAPL/28784/2026 BLAPL/9957/2026	HITESH SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /407 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000397/2026
26	D-BLAPL/28834/2026 BLAPL/9958/2026	MRUTYUNJAYA DIGAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BOLAGARH P.S. /363 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(P) TR/0000140/2026
27	D-BLAPL/28846/2026 BLAPL/9959/2026	AYASH @ AYESH KUMAR MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
28	D-BLAPL/29179/2026 BLAPL/9960/2026	SUKANTA BISWAL VS STATE OF ODISHA	GOKULA NANDA SAHU VS	LATHOR /32 /2026 A.D.J,PATNAGARH(Balangir) SC/0000035/2026
29	D-BLAPL/28847/2026 BLAPL/9961/2026	SIBA SANKAR KHARA @ SHIBA SHANKAR KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /132 /2023 A.D.J.,KORAPUT(Koraput) CT/0000039/2024
30	D-BLAPL/28848/2026 BLAPL/9962/2026	SIBA PRASAD MANGARAJ VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	NCB BHUBANESWAR /10 /2026 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000006/2026
31	D-BLAPL/29180/2026 BLAPL/9963/2026	KARNA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
32	D-BLAPL/29202/2026 BLAPL/9964/2026	JAGAT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
33	D-BLAPL/28875/2026 BLAPL/9965/2026	RADHAMADHAB PANDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIKABALI /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000116/2025
34	D-BLAPL/26818/2026 BLAPL/9966/2026	TRUPTI NAIK VS	JULU KHANSAMA VS	AIRPORT P.S. /102 /2026 SPECIAL JUDGE (POCSO), JHARSUGUDA

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35	D-BLAPL/28938/2026 BLAPL/9967/2026	STATE OF ODISHA DILLIP DIBAKAR VS	SARAT KUMAR JENA VS	Spl/0000044/2026 AMBABHONA /79 /2026 SPECIAL JUDGE,BARGARH(Bargarh)
36	D-BLAPL/28952/2026 BLAPL/9968/2026	STATE OF ODISHA BALABHADRA PARIDA @ TITU @ SUNU VS	PRAFULLA KUMAR KHATEI VS	Spl/0000036/2026 BALUGAON P.S. /377 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
37	D-BLAPL/28956/2026 BLAPL/9969/2026	STATE OF ODISHA SANTOSH ROUTRAY @ PINTU VS	PRAFULLA KUMAR KHATEI VS	TR/0000158/2026 KHURDA MODEL /453 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
38	D-BLAPL/29203/2026 BLAPL/9970/2026	STATE OF ODISHA DHANA @ SUBRAT SENAPATI VS	ARIJEET MISHRA VS	TR/0000138/2026 AUL /209 /2025 J.M.F.C.,AUL(Kendrapara)
39	D-BLAPL/28965/2026 BLAPL/9971/2026	STATE OF ODISHA KUNA @ RAJESH BARIK VS	DEEPAK KU SAHOO VS	GR/0000542/2025 KENDRAPARA /139 /2026 S.D.J.M.,KENDRAPARA(Kendrapara)
40	D-BLAPL/28967/2026 BLAPL/9972/2026	STATE OF ODISHA MD. DILNAWAZ@ DILU VS	UMA SHANKAR PATEL VS	GR/0001247/2026 RAJGANGPUR /337 /2025 DISTRICT & SESSIONS JUDGE,SUNDER
41	D-BLAPL/29205/2026 BLAPL/9973/2026	STATE OF ODISHA N.BLESS BORN VS	ADITI HOTA VS	ST/0000038/2026 RAIKIA /92 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal)
42	D-BLAPL/28968/2026 BLAPL/9974/2026	STATE OF ODISHA RAKESH KUMAR BEHERA @ RAKESH BEHERA VS	SANJIB KUMAR BHANJADEO VS	CT/0000416/2026 INDUSTRIAL ESTATE PS /292 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
43	D-BLAPL/28988/2026 BLAPL/9975/2026	STATE OF ODISHA GOLAKHA NAYAK VS	ROHIT RANJAN RAY VS	TR/0000171/2026 BAGHAMARI /230 /2026 A.D.J.,BHUBANESWAR(Khordha)
44	D-BLAPL/29207/2026 BLAPL/9976/2026	STATE OF ODISHA JULU MAJHI VS	ARIJEET MISHRA VS	TR/0000469/2026 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
45	D-BLAPL/29033/2026 BLAPL/9977/2026	STATE OF ODISHA KARTIKA GOLARI @ KARTIK GOLLARI VS	SK. ZAFARULLA VS	2(A)CC/0000027/2026 PADWA /101 /2024 SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000085/2024

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46	D-BLAPL/29037/2026 BLAPL/9978/2026	NIRMAL BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000029/2026
47	D-BLAPL/29043/2026 BLAPL/9979/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000189/2026
48	D-BLAPL/29211/2026 BLAPL/9980/2026	AJAY GIRI @ AJAYA GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000269/2026
49	D-BLAPL/29045/2026 BLAPL/9981/2026	SABYASACHI PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /135 /2026 A.D.J.,ANGUL(Anugul) CT/0000160/2026
50	D-BLAPL/29047/2026 BLAPL/9982/2026	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /116 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000043/2026
51	D-BLAPL/29050/2026 BLAPL/9983/2026	DEEPAK SETHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CRRI /252 /2025 PRESIDING OFFICER, DESIGNATED CO ST/0000198/2026
52	D-BLAPL/29212/2026 BLAPL/9984/2026	SK. KURBAN @ SIPUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /320 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000308/2026
53	D-BLAPL/29051/2026 BLAPL/9985/2026	SUPRAVAT MOHAPATRA @ PUPUNU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARKAT NAGAR /82 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000322/2026
54	D-BLAPL/29063/2026 BLAPL/9986/2026	BABLU MAHANAND VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /351 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0001066/2026
55	D-BLAPL/27917/2026 BLAPL/9987/2026	KAMALAKANTA BEHERA @ KALIA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /350 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000230/2026
56	D-BLAPL/29213/2026 BLAPL/9988/2026	BHAGABAN MANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /136 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000099/2026
57	D-BLAPL/27919/2026	BABU @ BABUL SAHA	JAYANTA KUMAR MAJHI	BALIAPAL /309 /2026

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	BLAPL/9989/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BASTA(Baleshwar) CT/0000852/2026
58	D-BLAPL/27964/2026 BLAPL/9990/2026	BHOLA NAIK @ BHOLA NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MAHILA P.S. BUXIBAZAR /89 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000528/2026
59	D-BLAPL/29237/2026 BLAPL/9991/2026	DEBASINGH RAJPUT VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /197 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000167/2026
60	D-BLAPL/28370/2026 BLAPL/9992/2026	KUNA MAJHI VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	PATNA /112 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000057/2024
61	D-BLAPL/28662/2026 BLAPL/9993/2026	YASHWANT KUMAR BHARTI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000029/2026
62	D-BLAPL/29238/2026 BLAPL/9994/2026	SUDARSHAN NAHAK @ GUDDU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	HINDOL /196 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000233/2024
63	D-BLAPL/29245/2026 BLAPL/9995/2026	NIROJ KUMAR MALIK @ HAPPY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAIKANI-DIHI /227 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000931/2026
64	D-BLAPL/29247/2026 BLAPL/9996/2026	SANA RANABIDA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BOUDH /250 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000098/2026
65	D-BLAPL/29118/2026 BLAPL/9997/2026	MUKESH SAHU @ MUKESH @ MUKTESH KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /186 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000935/2026
66	D-BLAPL/29120/2026 BLAPL/9998/2026	PABITRA NAG VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000073/2025
67	D-BLAPL/29130/2026 BLAPL/9999/2026	CHHABINDRA NAYAK @ CHHABI VS STATE OF ODISHA	GOREKHNATH DAS VS	CHANDAPUR /169 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000070/2026
68	D-CMP/44247/2026 CMP/1668/2026	KAMLESH KUMAR JHUNJHUNWALA VS	SAROJ KUMAR DASH VS	/ / CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)

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69	D-CMP/44663/2026 CMP/1669/2026	ARUN KUMAR JHUNJHUNWALA RAM KRUSHNA SAHU VS GOSAIN MOHANTA	SWARUP KUMAR PATNAIK VS	IA/0000047/2026 // A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000004/2025
70	D-CMP/44006/2026 CMP/1670/2026	DAMODARA SAHU VS GANGADHAR PANDA	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)
71	D-CMP/45456/2026 CMP/1671/2026	MRUTYUNJOY BEHERA VS SASENDRA BEHERA	JAGAJIBAN PRADHAN VS	CS/0000053/2024 // 2ND ADDL. CIVIL JUDGE (SD) BARIPADA
72	D-CMP/45032/2026 CMP/1672/2026	PRAFULLA DALEI VS BISWANATH DALEI	MAMATA MISHRA VS	EC/0000007/2025 // CIVIL JUDGE (SD),JAJPUR(Jajapur)
73	D-CMP/45800/2026 CMP/1673/2026	PRASANNA KUMAR SAHOO VS BINAPANI SAHOO	BISWA PRAKASH DHAL VS	CS/0000026/2009 // CIVIL JUDGE (SD),KAMAKSHYANAGAR
74	D-CMP/44823/2026 CMP/1674/2026	SOMBARI SINGH VS KALI CHARAN SINGH	SOUGAT DASH VS	CMA/0000036/2019 // CIVIL JUDGE (SD),UDALA(Mayurbhanj)
75	D-CONTC/43844/2026 CONTC/6699/2026	PABITRA MOHAN BHUTIA VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	CS/0000057/2014 // ()
76	D-CONTC/44796/2026 CONTC/6700/2026	NIRANJAN KUMAR PANDA VS ASWATHY S., COMMISSIONER CUM SECRETARY, DEPT. HEALTH AND FAMILY WELFARE , KHURDA	ADV. VS	// ()
77	D-CONTC/45347/2026 CONTC/6701/2026	PRAMOD CHANDRA SASANY @ PRMOD CHANDRA SASANY VS DINABANDHU SAHU, PRINCIPAL ACCOUNTANT GENERAL(A AND E), ODISHA	ADV. VS	// ()
78	D-CONTC/45382/2026 CONTC/6702/2026	BIBHUTI BHUSAN BEHERA VS DR.MRINALINI DARSWAL, IAS ,COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT	ADV. VS	// ()
79	D-CONTC/45385/2026 CONTC/6703/2026	MOHAMMED HABIB VS DR.RAGHUNATH NAIK, CHIEF DISTRICT MEDICAL AND PUBLIC HEATH OFFICR,JAGATSINGHPUR	ADV. VS	// ()

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80	D-CONTC/45386/2026 CONTC/6704/2026	BIBHUSINI SINGH VS KARUNAKAR BHUE(OES-I),DISTRICT EDUCATION OFFICER,NUAPADA	ADV. VS	// 0 //
81	D-CONTC/45406/2026 CONTC/6705/2026	HEMENDRA NARAYAN MOHANTY VS SIDHARTA DAS, DIRECTOR OF FISHERIES, ORISSA,BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/45441/2026 CONTC/6706/2026	SATYABRATA BEHERA VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
83	D-CONTC/45444/2026 CONTC/6707/2026	DR.KARTIK KUMAR DAS VS SANGRAM KESHARI PANDA, SPECIAL SECRETARY CUM ADDL. SECRETARY TO THE GOVT. OF ORISSA, KHURDA	ADV. VS	// 0 //
84	D-CONTC/45452/2026 CONTC/6708/2026	HARAPRIYA DAS VS PROF DR. DURGA MADHAB SATAPATHY, DIRECTOR, DIRECTORATE OF MEDICAL EDUCATION AND TRAINING,BHUBANESWA	PABITRA KUMAR DUTTA VS	// 0 //
85	D-CONTC/45496/2026 CONTC/6709/2026	SANTANU KUMAR SAHOO VS PREM CHANDRA CHAUDHURY, I.A.S	ADV. VS	// 0 //
86	D-CONTC/45506/2026 CONTC/6710/2026	NARAYAN CHANDRA NAYAK VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
87	D-CONTC/45582/2026 CONTC/6711/2026	ALOK KUMAR MOHAPATRA VS MUKUTMANI XESS,OAS,SPECIAL LAND ACQUISITION REHABILITATION AND RESETTLEMENT OFFICER, RENGALI LEFT	ADV VS	// 0 //
88	D-CONTC/45586/2026 CONTC/6712/2026	MAHENDRA KUMAR PUHAN VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
89	D-CONTC/45641/2026 CONTC/6713/2026	GEETANJALI SAHOO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
90	D-CONTC/45655/2026 CONTC/6714/2026	SURENDRA KUMAR BARIK VS AMBAR KUMAR KAR, DISTRICT MAGISTRATE CUM COLLECTOR, JAJPUR	ADV. VS	// 0 //
91	D-CONTC/45678/2026	JAGDISH PRASAD MISHRA	SANDHYARANI PANI	//

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	CONTC/6715/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
92	D-CONTC/45685/2026	ITISHREE MOHAPATRA	SWAGAT KUMAR SAHU	//
	CONTC/6716/2026	VS	VS	0
		ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT		//
93	D-CONTC/45294/2026	LAXMI PRADHAN	ADV	//
	CONTC/6717/2026	VS	VS	0
		SWARAJ KANHAR, B.E.O, JAGANNATHPRASAD, GANJAM		//
94	D-CONTC/45296/2026	ADWEITA MALLIK	SWAPNIL ROY	//
	CONTC/6718/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
95	D-CONTC/45297/2026	RUSTAM JENA	ADV	//
	CONTC/6719/2026	VS	VS	0
		RAKESH MALLIK, SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION		//
96	D-CONTC/45568/2026	PRITISH MUDULI	ADV.	//
	CONTC/6720/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
97	D-CONTC/45303/2026	RABINDRANATH OJHA	SWAPNIL ROY	//
	CONTC/6721/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT		//
98	D-CONTC/45583/2026	BIBHUDATTA SATPATHY	ADV.	//
	CONTC/6722/2026	VS	VS	0
		NIYATI PATTNAIK, DIRECTOR, GOVERNMENT VOCATIONAL EDUCATION, ODISHA		//
99	D-CONTC/45309/2026	SRINIVAS PATHISHARMA	LAMBODAR PRADHAN	//
	CONTC/6723/2026	VS	VS	0
		SASMITA MURMU, OAS, TAHASILDAR, BALIAPAL		//
100	D-CONTC/45320/2026	SISIR KUMAR ROUT	ADV.	//
	CONTC/6724/2026	VS	VS	0
		JISHU KRISHNA DAS TAHASILDAR, RAJNAGAR		//
101	D-CONTC/45607/2026	SUBRAT KUMAR SINGHA	ADV.	//
	CONTC/6725/2026	VS	VS	0
		HEMAKANTA SAY, COLLECTOR CUM DISTRICT MAGISTRATE, MAYURBHANJ		//
102	D-CONTC/45325/2026	NARMADA BEHERA	RABINDRA NATH PRUSTY	//
	CONTC/6726/2026	VS	VS	0

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103	D-CONTC/45376/2026 CONTC/6727/2026	SURESH KUMAR VASISTHA, I.A.S., PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, KHORDHA SAI SABURI HOSPITAL PVT LTD VS DR.BRUNDHA D IAS,CHIEF EXECUTIVE OFFICER, STATE HEALTH ASSURANCE SOCIETY	ADV. VS VS	// // 0 //
104	D-CONTC/45714/2026 CONTC/6728/2026	DR. SANJAYA NARAYAN OTTA VS KALI PRASANNA MOHAPATRA, IAS , DIRECTOR , HIGHER EDUCATION ODISHA	ADV VS VS	// 0 //
105	D-CONTC/45378/2026 CONTC/6729/2026	BAIJAYANTI BISWAL VS KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION, ODISHA	ADV. VS VS	// 0 //
106	D-CONTC/45381/2026 CONTC/6730/2026	JYOTISANKAR NAYAK VS DR.ROSALIN BEHERA, OAS, TAHASILDAR, BHANDARIPOKHARI	ADV. VS VS	// 0 //
107	D-CONTC/45511/2026 CONTC/6731/2026	PARESH KUMAR BISWAL VS ANIMESH PRADHAN, SUB COLLECTOR, ATHGARH CUM PRESIDENT OF THE GOVERNING BODY OF SSD MAHAVIDYALAYA	ADV. VS ADV.	// 0 //
108	D-CONTC/45520/2026 CONTC/6732/2026	JAYADEV KHADIA VS SHUBHAM SAXENA, IAS	ADV. VS VS	// 0 //
109	D-CONTC/45521/2026 CONTC/6733/2026	DR. PRABINA SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS VS	// 0 //
110	D-CONTC/45525/2026 CONTC/6734/2026	SHREETEJ BISWAL VS AMITABH THAKUR, TRANSPORT COMMISSIONER CUM CHAIRMAN OF STATE TRANSPORT AUTHORITY, CUTTACK	SIDHANT DWIBEDI VS VS	// 0 //
111	D-CONTC/45531/2026 CONTC/6735/2026	KAMALAMANI DASH VS HEMA KANTA SAY, IAS	ADV. VS VS	// 0 //
112	D-CRLA/25747/2026 CRLA/908/2026	NISHANTA NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS VS	DHENKANAL SADAR /549 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000023/2024
113	D-CRLA/29034/2026 CRLA/909/2026	KRISHNA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS VS	ANGUL TOWN /213 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000012/2026

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114	D-CRLA/29275/2026 CRLA/910/2026	SADDAM HUSSEIN KHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KABISURYANAGAR (KODALA) /603 /2026 A.D.J.,KODALA(Ganjam) ST/0000105/2023
115	D-CRLMC/28711/2026 CRLMC/3555/2026	CHANDAN KUMAR JENA VS CHANDRA SEKHAR MOHAPATRA	Anupam Dash VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000092/2024
116	D-CRLMC/29030/2026 CRLMC/3556/2026	ASMAT SHAH VS ITISHREE MISHRA @ PADHY	SK. ZAFARULLA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000198/2025
117	D-CRLMC/29358/2026 CRLMC/3557/2026	BRAJA SUNDAR NANDA@GALU NANDA VS SURENDRA NATH KAR	PRABIN DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000167/2018
118	D-CRLMC/25997/2026 CRLMC/3558/2026	LANDA @ PRAVIN KUMAR PATTANAİK VS HIMANSU RANJAN SETHI	TUKUNA KUMAR MISHRA VS	UMERKOTE /493 /2021 A.D.J.,UMERKOTE(Nabarangapur) ICC/0000001/2024
119	D-CRLMC/28989/2026 CRLMC/3559/2026	PRADEEP NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /7 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000061/2022
120	D-CRLMC/28598/2026 CRLMC/3560/2026	KRISHNA SWAY @ KRUSHNA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /115 /2022 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000114/2022
121	D-CRLMC/28452/2026 CRLMC/3561/2026	OM PRAKASH MISHRA@BHABANI MISHRA@OMPRAKASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000333/2023
122	D-CRLMC/28457/2026 CRLMC/3562/2026	BISHNU CHARAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA SADAR /51 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CMC/0000248/2026
123	D-CRLMC/29385/2026 CRLMC/3563/2026	SAMBEET NANDA VS STATE OF ODISHA	SANSKRITI MOHANTY VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) CMC/0000357/2025
124	D-CRLMC/28865/2026 CRLMC/3564/2026	BALMIKI PRADHAN VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	KEONJHAR TOWN /140 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I) GR/0000517/2024
125	D-CRLMC/29480/2026	NISIKANTA BATU	SIDHANT DAS	MANCHESWAR P.S. /243 /2026

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	CRLMC/3565/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000942/2026
126	D-CRLMC/29261/2026 CRLMC/3566/2026	HARI KRUSHNA MAHANTY VS STATE OF ODISHA	AKASH BHUYAN VS	NABARANGAPUR TOWN /292 /2019 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000050/2020
127	D-CRLMP/29286/2026 CRLMP/1631/2026	ASHOK KUMAR LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	SIMULIA /278 /2026 () //
128	D-CRLMP/27789/2026 CRLMP/1632/2026	RABINDRA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
129	D-CRLMP/29370/2026 CRLMP/1633/2026	NAYANA JATI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ /0 () //
130	D-CRLMP/28946/2026 CRLMP/1634/2026	SUMITRA SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MANCHESWAR P.S. /26 /2019 () //
131	D-CRLMP/26142/2026 CRLMP/1635/2026	SUMITRA PADHI VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) CMC/0000112/2026
132	D-CRLREV/28275/2026 CRLREV/743/2026	KARTIK SWAIN VS RABI JENA	SIDHESWAR RATH VS	/ /0 A.D.J.,NIMAPARA(Puri) CRA/0000002/2020
133	D-CRLREV/28429/2026 CRLREV/744/2026	SEIKH @ SK TAJUDDIN@RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000070/2026
134	D-FAO/45692/2026 FAO/979/2026	TAPAN KUMAR SATPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000598/2012
135	D-FAO/36857/2026 FAO/980/2026	SASHIBHUSAN PADHAN @ SHASHI BHUSAN PADHAN VS MAHANADI COALFIELDS LIMITED, IB VALLEY AREA,JHARSUGUDA	Geetanjali Majhi VS	/ / DISTRICT AND SESSIONS JUDGE,JHAR Tc/0000001/2019
136	D-FAO/44090/2026 FAO/981/2026	SANTILATA ROUT VS	SATYABAN SAHOO VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBA

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137	D-FAO/44268/2026 FAO/982/2026	UNION OF INDIA CHANCHALA MANDAL VS	SATYABAN SAHOO VS	Oa/0000179/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
138	D-FAO/44576/2026 FAO/983/2026	UNION OF INDIA CHARAN PRADHAN VS	SATYABAN SAHOO VS	Oa/0000001/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
139	D-FAO/28075/2026 FAO/984/2026	UNION OF INDIA PREMANANDA BISWAL VS	SANGRAM JENA VS	Oa/0000167/2025 // STATE EDUCATION TRIBUNAL,BHUBA
140	D-FAO/44850/2026 FAO/985/2026	STATE OF ODISHA WALASI KADRAKA VS	SATYABAN SAHOO VS	Gia/0000160/2018 // RAILWAY CLAIMS TRIBUNAL, BHUBA
141	D-FAO/44091/2026 FAO/986/2026	UNION OF INDIA SUNIL SWARGIARY VS	SATYABAN SAHOO VS	Oa/0000022/2026 // RAILWAY CLAIMS TRIBUNAL, BHUBA
142	D-FAO/44574/2026 FAO/987/2026	UNION OF INDIA ANAPURNA BEHERA VS	SATYABAN SAHOO VS	Oa/0000138/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
143	D-FAO/44577/2026 FAO/988/2026	UNION OF INDIA SOSAN KANTI TETE VS	SATYABAN SAHOO VS	Oa/0000062/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
144	D-FAO/44855/2026 FAO/989/2026	UNION OF INDIA NILENDRI JUED VS	SATYABAN SAHOO VS	Oa/0000183/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
145	D-MACA/45298/2026 MACA/947/2026	UNION OF INDIA RASHMITA NAIK VS	RAMESH CHANDRA PRADHAN VS	Oa/0000198/2025 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
146	D-MACA/44114/2026 MACA/948/2026	BIRAN NAIK RAGHUNATH PUJARI VS	DEBASISH PATNAIK VS	Mac/0000239/2016 // 1ST M.A.C.T, GAJAPATI(Gajapati)
147	D-MACA/39379/2026 MACA/949/2026	KASTURI NAYAK KAMALA BEHERA VS	DEBASISH SAMAL VS	Mac/0000010/2010 // 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam
		BUDHIA BEHERA		Mac/0000144/2022

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148	D-MACA/43907/2026 MACA/950/2026	SUDESHNA SAHU VS AJIT KUMAR SAHU	DEBASISH SAMAL VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000026/2024
149	D-MACA/45226/2026 MACA/951/2026	KHATI KISAN VS KHIROD BIHARI BEHERA	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000010/2012
150	D-MATA/42564/2026 MATA/329/2026	GIRISH CHANDRA BHUYAN VS RASMITA BHUYAN	ASHOK KUMAR SAHOO VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000109/2025
151	D-MATA/45389/2026 MATA/330/2026	PRAVATI MOHAPATRA VS SUDHANSU SEKHAR DASH	ARUN KUMAR BEHERA VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000697/2017
152	D-RPFAM/40423/2026 RPFAM/262/2026	PUSPALATA MUDULI VS BIJAY KUMAR MUDULI	RANJAN KUMAR ROUTRAY VS	// JUDGE FAMILY COURT,BALASORE(Bal) Crp/0000082/2018
153	D-RPFAM/42426/2026 RPFAM/263/2026	RAMA KRISHNA BEHERA VS SASIKALA BEHERA	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) Crp/0000166/2023
154	D-RSA/36923/2026 RSA/497/2026	SATYABHAMA MOHANTY VS UMA NAYAK @ RAMA SWAIN	MAHESWAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000032/2025
155	D-WA/44959/2026 WA/1331/2026	DUSHMANT KUMAR MARTHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// O //
156	D-WA/44081/2026 WA/1332/2026	STATE OF ODISHA VS CHANDAN KUMAR KAR	SASWAT DAS,A.G.A VS	// O //
157	D-WP(C)/45367/2026 WP(C)/31488/2026	GANESH KUMAR PATEL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// O //
158	D-WP(C)/44710/2026 WP(C)/31489/2026	JYOTIPRAKASH SAHOO VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// O //
159	D-WP(C)/44707/2026	PRATIMA BEHERA	SAHASRANSU SOURAV	//

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	WP(C)/31490/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/45357/2026	NRUSINGHA CHARAN ROHIDAS	ANUP UDAYA SENAPATI	//
	WP(C)/31491/2026	VS STATE OF ODISHA	VS	0 //
161	D-WP(C)/45360/2026	LOKABANDHU PRADHAN	ANUP UDAYA SENAPATI	//
	WP(C)/31492/2026	VS STATE OF ODISHA	VS	0 //
162	D-WP(C)/44150/2026	PRASANTA KUMAR GIRI	MAHENDRA KUMAR SAHOO	//
	WP(C)/31493/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/45363/2026	GOURA PATEL	ANUP UDAYA SENAPATI	//
	WP(C)/31494/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/45402/2026	MAHESWAR BADHAI	ANUP UDAYA SENAPATI	//
	WP(C)/31495/2026	VS STATE OF ODISHA	VS	0 //
165	D-WP(C)/45408/2026	KRISHNA CHANDRA PANDA	ANUP UDAYA SENAPATI	//
	WP(C)/31496/2026	VS STATE OF ODISHA	VS	0 //
166	D-WP(C)/44687/2026	D. GUPTESWAR PATRO	SOUMYA MISHRA	//
	WP(C)/31497/2026	VS STATE OF ODISHA	VS	0 //
167	D-WP(C)/45445/2026	INDUMATI PARIDA	SUBHADUTTA ROUTRAY	//
	WP(C)/31498/2026	VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/44907/2026	ASHOK KUMAR SETHI	SIDHESWAR MALLIK	//
	WP(C)/31499/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/44671/2026	D.GUPTESWAR PATRO	SOUMYA MISHRA	//
	WP(C)/31500/2026	VS STATE OF ODISHA	VS	0 //
170	D-WP(C)/44948/2026	BHAKTA BANDHU PANDA	SWAPNA KUMAR OJHA	//
	WP(C)/31501/2026	VS	VS	0

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		COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//
171	D-WP(C)/44684/2026	D. BASUDEV PATRO	SOUMYA MISHRA	//
	WP(C)/31502/2026	VS	VS	0
		STATE OF ODISHA		//
172	D-WP(C)/45031/2026	SAROJ KUMAR DAS	MANORANJAN PADHI	//
	WP(C)/31503/2026	VS	VS	0
		STATE OF ODISHA		//
173	D-WP(C)/44678/2026	N. DHANURDHAR PATRO	SOUMYA MISHRA	//
	WP(C)/31504/2026	VS	VS	0
		STATE OF ODISHA		//
174	D-WP(C)/45480/2026	MAHESWAR SAHOO	DR.PURUSOTTAM CHULI	//
	WP(C)/31505/2026	VS	VS	0
		STATE OF ODISHA		//
175	D-WP(C)/45039/2026	KISHORE CHANDRA PATRA	SAMIR KUMAR MISHRA	//
	WP(C)/31506/2026	VS	VS	0
		STATE OF ODISHA		//
176	D-WP(C)/44059/2026	SHARAT CHANDRA GIRI	MAHENDRA KUMAR SAHOO	//
	WP(C)/31507/2026	VS	VS	0
		STATE OF ODISHA		//
177	D-WP(C)/43483/2026	M/S.DARSHAN TRADING COMPANY, SUNDERGARH	CHANCHAL KEDIA	//
	WP(C)/31508/2026	VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
178	D-WP(C)/44679/2026	D.GUPTESWAR PATRO	SOUMYA MISHRA	//
	WP(C)/31509/2026	VS	VS	0
		STATE OF ODISHA		//
179	D-WP(C)/44688/2026	D.GANGADHAR PATRO	SOUMYA MISHRA	//
	WP(C)/31510/2026	VS	VS	0
		STATE OF ODISHA		//
180	D-WP(C)/43269/2026	PADMABATI JENA	SADASIVA PATRA (1)	//
	WP(C)/31511/2026	VS	VS	0
		STATE OF ODISHA		//
181	D-WP(C)/35985/2026	DUSMANTA ARKA	ASHUTOSH KUARNR	//
	WP(C)/31512/2026	VS	VS	0
		STATE OF ODISHA		//

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182	D-WP(C)/44709/2026 WP(C)/31513/2026	BENUMADHAB MAHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
183	D-WP(C)/44157/2026 WP(C)/31514/2026	ABANI KUMAR DUTTA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
184	D-WP(C)/45093/2026 WP(C)/31515/2026	SAROJINI GAHANA VS SUB-REGISTRAR, JATANI, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //
185	D-WP(C)/44891/2026 WP(C)/31516/2026	BANAMALI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
186	D-WP(C)/44757/2026 WP(C)/31517/2026	PRADIP KUMAR MEHER VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
187	D-WP(C)/42910/2026 WP(C)/31518/2026	AKSHYA KUMAR CHAKRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
188	D-WP(C)/44894/2026 WP(C)/31519/2026	BANAMALI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/45221/2026 WP(C)/31520/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
190	D-WP(C)/44158/2026 WP(C)/31521/2026	MANAGING COMMITTEE OF BHAGABAN BEHERA HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
191	D-WP(C)/44767/2026 WP(C)/31522/2026	ALOK RAM KHADANGA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
192	D-WP(C)/44904/2026 WP(C)/31523/2026	SHANTILATA PANIGRAHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
193	D-WP(C)/44835/2026	NARESH KUMAR SAHOO	SATYABAN SAHOO	//

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	WP(C)/31524/2026	VS TAHASILDAR, ANANDAPUR, KEONJHAR	VS	0 //
194	D-WP(C)/45322/2026	ANJANA PANDA	PRABHAKAR SABAT	//
	WP(C)/31525/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/43535/2026	SYED AHMAD	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31526/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/45111/2026	SHRIRANJAN KUMAR SAHU	MADHAB LAL AGARWAL	//
	WP(C)/31527/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
197	D-WP(C)/44836/2026	MINATI MOHANTY	ALOK KUMAR MOHANTY	//
	WP(C)/31528/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/44171/2026	MAA GUDI THAKURANI SELF HELP GROUP, CHALANGUDA, KORAPUT	TUKUNA KUMAR MISHRA	//
	WP(C)/31529/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/43650/2026	TRIGUNATEETA DEB	SANJAY KUMAR PRADHAN	//
	WP(C)/31530/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/45114/2026	LAXMINARAYAN MISHRA	MADHAB LAL AGARWAL	//
	WP(C)/31531/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
201	D-WP(C)/44932/2026	PRAVAKAR SAHOO	MANORANJAN MUDULI	//
	WP(C)/31532/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/45120/2026	M/S.MAA HINGULA TRAVELS, ANGUL	MADHAB LAL AGARWAL	//
	WP(C)/31533/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
203	D-WP(C)/43969/2026	JAGANNATH BEHERA	ASHOK KUMAR SWAIN	//
	WP(C)/31534/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/43523/2026	ABHIMANYU MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31535/2026	VS	VS	0

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205	D-WP(C)/43672/2026 WP(C)/31536/2026	STATE OF ODISHA SRIDHAR MOHAPATRA VS	BHABANI SHANKAR RAYAGURU VS	// // 0
206	D-WP(C)/45172/2026 WP(C)/31537/2026	STATE OF ODISHA AKSHYA KUMAR SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/44192/2026 WP(C)/31538/2026	STATE OF ODISHA SATYABANDHU DAS VS	DURGESH NARAYAN RATH VS	// // 0
208	D-WP(C)/43993/2026 WP(C)/31539/2026	STATE OF ODISHA COMPETENT AUTHORITY AND SPECIAL LAND ACQUISITION OFFICER, BHUBANESHWAR VS	DEBANOJ KUMAR SAHOO VS	// // 0
209	D-WP(C)/44302/2026 WP(C)/31540/2026	PRAVAT RANJAN LENKA PRAVAKAR SAHOO VS	MANASH RANJAN NAYAK VS	// // 0
210	D-WP(C)/44842/2026 WP(C)/31541/2026	SENIOR MANAGER, PUNJAB NATIONAL BANK, KOLKATA ISWAR CHANDRA JIT VS	PARTHA SARATHI DAS VS	// // 0
211	D-WP(C)/43500/2026 WP(C)/31542/2026	STATE OF ODISHA M/S.KAMALA PHARMACEUTICALS, SUNDERGARH VS	CHANCHAL KEDIA VS	// // 0
212	D-WP(C)/44878/2026 WP(C)/31543/2026	COMMISSIONER OF CT AND GST, CUTTACK BANAMALI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
213	D-WP(C)/44883/2026 WP(C)/31544/2026	STATE OF ODISHA BANAMALI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
214	D-WP(C)/44002/2026 WP(C)/31545/2026	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	AKSHAYA KUMAR DORA VS	// // 0
215	D-WP(C)/44887/2026 WP(C)/31546/2026	TAHASILDAR BERHAMPUR, GANJAM BANAMALI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/44025/2026 WP(C)/31547/2026	BIKASH CHANDRA PRADHAN VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
217	D-WP(C)/45328/2026 WP(C)/31548/2026	ALOK KANJILAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
218	D-WP(C)/43124/2026 WP(C)/31549/2026	DIPTIMAYEE NAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
219	D-WP(C)/45383/2026 WP(C)/31550/2026	GOKULA CHANDRA PATRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
220	D-WP(C)/44026/2026 WP(C)/31551/2026	GURU PRASAD NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
221	D-WP(C)/43695/2026 WP(C)/31552/2026	NEW INDIA, DHENKANAL VS UNION OF INDIA	BRUNDABAN ROUT VS	// 0 //
222	D-WP(C)/45344/2026 WP(C)/31553/2026	RAJENDRA KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/40748/2026 WP(C)/31554/2026	AMIYABALA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
224	D-WP(C)/43065/2026 WP(C)/31555/2026	UNION OF INDIA VS D.JAYALAXMI	DIGVIJAY HARICHANDAN VS	// 0 //
225	D-WP(C)/45419/2026 WP(C)/31556/2026	SAROJ KUMAR DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
226	D-WP(C)/45370/2026 WP(C)/31557/2026	DEBARAJ SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
227	D-WP(C)/45508/2026	GANGADHAR LENKA	SWAPNIL ROY	//

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	WP(C)/31558/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40793/2026	HEMANTA KUMAR NANDA	RANJAN KUMAR BEHERA	//
	WP(C)/31559/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/44898/2026	CHANDRAMANI BISWAL	SHIVSANKAR MOHANTY	//
	WP(C)/31560/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/43013/2026	KRUSHNA SUNDAR SENAPATI	SAROJ KUMAR PADHI	//
	WP(C)/31561/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/43730/2026	CHUTAN GHASI	ANAM CHARAN PANDA	//
	WP(C)/31562/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/45350/2026	PADMABATI PATRA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31563/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/45194/2026	NIRANJAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31564/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/45217/2026	NIS HIGHER SECONDARY SPECIAL SCHOOL, BARANGA, KATAK	ASHOK KUMAR MOHANTY	//
	WP(C)/31565/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/45372/2026	PURNIMA NAIK	SRIKANTA KU. NATH	//
	WP(C)/31566/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/45310/2026	SUNIL KUMAR SAHOO	MADHAB LAL AGARWAL	//
	WP(C)/31567/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
237	D-WP(C)/45516/2026	DHIREN DAS	PRASANTA KUMAR SATAPATHY	//
	WP(C)/31568/2026	VS ASSET RECONSTRUCTION COMPANY(INDIA) LTD., MUMBAI	VS	0 //
238	D-WP(C)/45184/2026	BABAJI CHARAN BEURA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31569/2026	VS	VS	0

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239	D-WP(C)/45315/2026 WP(C)/31570/2026	STATE OF ODISHA M/S. VICKY ENTERPRISER, ANGUL VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// // 0 //
240	D-WP(C)/43905/2026 WP(C)/31571/2026	DINABANDHU GOUDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
241	D-WP(C)/42784/2026 WP(C)/31572/2026	GANGADHAR BHARATI VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
242	D-WP(C)/45326/2026 WP(C)/31573/2026	RASMITA SUNA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
243	D-WP(C)/43913/2026 WP(C)/31574/2026	JAGADISH PRASAD AGRAWALA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
244	D-WP(C)/44027/2026 WP(C)/31575/2026	RAJENDRA KUMAR DASH VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
245	D-WP(C)/45611/2026 WP(C)/31576/2026	SUSHANTA PREPEKA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
246	D-WP(C)/43920/2026 WP(C)/31577/2026	SACHI PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
247	D-WP(C)/43957/2026 WP(C)/31578/2026	KISHORI MANI MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
248	D-WP(C)/42946/2026 WP(C)/31579/2026	DR.BIPRA CHARAN MOHAKUDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
249	D-WP(C)/44056/2026 WP(C)/31580/2026	NABAGHAN NANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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250	D-WP(C)/44155/2026 WP(C)/31581/2026	CHOUDHURY BIRANCHINARAYAN DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
251	D-WP(C)/43225/2026 WP(C)/31582/2026	SARAT KUMAR RANA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
252	D-WP(C)/43989/2026 WP(C)/31583/2026	JNANA PRAKASH BEREHA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
253	D-WP(C)/44196/2026 WP(C)/31584/2026	MAHADEV KISAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	D-WP(C)/45177/2026 WP(C)/31585/2026	SHANTILATA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/42267/2026 WP(C)/31586/2026	OCL IRON AND STEELS LIMITED, RAJGANGPUR VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	ABHISEK AGARWAL VS	// 0 //
256	D-WP(C)/44194/2026 WP(C)/31587/2026	MADHU GOLORI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/45749/2026 WP(C)/31588/2026	JOGESWAR MOHANTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
258	D-WP(C)/44844/2026 WP(C)/31589/2026	GYANA RANJAN BARIK VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
259	D-WP(C)/44197/2026 WP(C)/31590/2026	SASMITA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	D-WP(C)/45147/2026 WP(C)/31591/2026	SARAT CHANDRA SATAPATHY VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
261	D-WP(C)/45327/2026	RAMA NARAYAN BISWAL	MANAS PATI	//

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	WP(C)/31592/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43362/2026	BASANTI LAHA	SANJAY KUMAR PATRA	//
	WP(C)/31593/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/45150/2026	RANJIT KUMAR PATTNAIK	GYANA RANJAN SETHI	//
	WP(C)/31594/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/45038/2026	BIDYADHAR PANDA	SAMIR KUMAR MISHRA	//
	WP(C)/31595/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/43850/2026	BANK OF INDIA, ARD BRANCH, NAYAPALLI, BHUBANESWAR	GOREKHANATH DAS	//
	WP(C)/31596/2026	VS PRAVATI KODAM SINGH	VS	0 //
266	D-WP(C)/45097/2026	BICHITRANANDA PRADHAN	RITURANJAN CHHOTARAY	//
	WP(C)/31597/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/45599/2026	GANGADHAR MOHANTY	LAXMIKANTA MOHANTY	//
	WP(C)/31598/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/44195/2026	ALEKH KUMAR MAHALIK	DURGESH NARAYAN RATH	//
	WP(C)/31599/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/43757/2026	RAMESH CHANDRA SAHOO	SANJIT MISHRA	//
	WP(C)/31600/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/40713/2026	MANOJ KUMAR DHIR	RAJESH RANJAN SAHOO	//
	WP(C)/31601/2026	VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS	0 //
271	D-WP(C)/45136/2026	HATAKISHOR BEHERA	BASUDEV PUJARI	//
	WP(C)/31602/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/43482/2026	SISHIR RANJAN SAHOO	STHITI DAS	//
	WP(C)/31603/2026	VS	VS	0

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273	D-WP(C)/44198/2026 WP(C)/31604/2026	STATE OF ODISHA RAJENDRA KUMAR TUDU VS	DURGESH NARAYAN RATH VS	// // 0
274	D-WP(C)/45435/2026 WP(C)/31605/2026	STATE OF ODISHA MANAGING COMMITTEE OF POLICE HIGH SCHOOL, GANJAM VS	JYOTIRMAY GUPTA VS	// // 0
275	D-WP(C)/45593/2026 WP(C)/31606/2026	STATE OF ODISHA VISHAL JAISWAL VS	BHABANI PRASAD MOHANTY VS	// // 0
276	D-WP(C)/43760/2026 WP(C)/31607/2026	THE INCOME TAX OFFICER, WARD-3, ROURKELA, SUNDERGARH SUSAMA SINGH VS	KALPATARU PANIGRAHI VS	// // 0
277	D-WP(C)/45542/2026 WP(C)/31608/2026	NAROTTAM NAIK SURENDRA KUMAR BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
278	D-WP(C)/44199/2026 WP(C)/31609/2026	STATE OF ODISHA SRINIBAS SETHI VS	DURGESH NARAYAN RATH VS	// // 0
279	D-WP(C)/44357/2026 WP(C)/31610/2026	STATE OF ODISHA LAXMIDHAR BALIYARSINGH VS	JYOTIRMAYA SAHOO VS	// // 0
280	D-WP(C)/44298/2026 WP(C)/31611/2026	STATE OF ODISHA HARI PRASAD NAYAK VS	BIJAY KUMAR MOHANTY VS	// // 0
281	D-WP(C)/43497/2026 WP(C)/31612/2026	PRITIMAYEE BISWAL SHYAMAPADA BHANJA VS	STHITI DAS VS	// // 0
282	D-WP(C)/44865/2026 WP(C)/31613/2026	STATE OF ODISHA SUNITA SAHU VS	SISIRA PANIGRAHI VS	// // 0
283	D-WP(C)/43776/2026 WP(C)/31614/2026	STATE OF ODISHA BICHITRANANDA BEURA VS	PRASANTA KUMAR MISHRA VS	// // 0
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284	D-WP(C)/44993/2026 WP(C)/31615/2026	PRIYAMBADA MAJHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
285	D-WP(C)/44293/2026 WP(C)/31616/2026	MOHAN SOREN VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
286	D-WP(C)/45054/2026 WP(C)/31617/2026	DEENABANDHU BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
287	D-WP(C)/44288/2026 WP(C)/31618/2026	AKSHAYA KUMAR HATUA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
288	D-WP(C)/44207/2026 WP(C)/31619/2026	UNION OF INDIA VS SHRIMANTA SAHU	AJAY KUMAR ROY VS	// 0 //
289	D-WP(C)/43774/2026 WP(C)/31620/2026	SINORITA DAS VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //
290	D-WP(C)/45307/2026 WP(C)/31621/2026	DIPITI KANUNGO VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
291	D-WP(C)/44940/2026 WP(C)/31622/2026	M/S SIGN GRAPHICS DESIGN AND ENGINEERING,KATAKA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/36413/2026 WP(C)/31623/2026	SITARAM BAGH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
293	D-WP(C)/44148/2026 WP(C)/31624/2026	ASHAMANI PENTHI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
294	D-WP(C)/45624/2026 WP(C)/31625/2026	RABINDRANATH NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
295	D-WPCRL/29119/2026	RUPASHREE KANUNGO	SANDEEP RAJ PANDA	BADAGODA P.S. /634 /2025

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	WPCRL/128/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/29062/2026 ABLAPL/11146/2026	SIBARAM VENKATESWAR PRADHAN VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	/ /0 () //
297	D-ABLAPL/29066/2026 ABLAPL/11147/2026	DIPTI RANJAN SAHOO @ DIPU VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TIRTOL /419 /2026 () //
298	D-ABLAPL/29124/2026 ABLAPL/11148/2026	SUNIL KUMAR DALAI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MANGALA BAG /305 /2026 () //
299	D-ABLAPL/29153/2026 ABLAPL/11149/2026	PRATAP SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /199 /2025 () //
300	D-ABLAPL/29154/2026 ABLAPL/11150/2026	SURIYA BEHERA@SURATH BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MAHAKALPARA /238 /2026 () //
301	D-ABLAPL/23186/2026 ABLAPL/11151/2026	RATI RANJAN MAHARATHA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	CHANDAKA P.S. /22 /2014 () //
302	D-ABLAPL/29167/2026 ABLAPL/11152/2026	KANHU CHARANA @ KANHU CHARAN PATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	NACHUNI /24 /2026 () //
303	D-ABLAPL/27495/2026 ABLAPL/11153/2026	SENTULA @ SMRUTI RANJAN DHAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /352 /2026 () //
304	D-ABLAPL/28194/2026 ABLAPL/11154/2026	LAXMIDHAR MUDULI @ LAKSHMI DHARA MUDULI VS STATE OF ODISHA	PULAKESH MOHANTY VS	KONARK /240 /2026 () //
305	D-ABLAPL/28302/2026 ABLAPL/11155/2026	ARJUN NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	TARBHA /272 /2026 () //
306	D-ABLAPL/29271/2026 ABLAPL/11156/2026	GOLAKHA NAYAK VS	AMLAN MOHANTY VS	KUAKHIA /376 /2026 ()

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307	D-ABLAPL/28672/2026 ABLAPL/11157/2026	STATE OF ODISHA SK.FAIZUDDIN VS	DIBYA JYOTI SAHOO VS	// DHARMASALA /272 /2020 ()
308	D-ABLAPL/29277/2026 ABLAPL/11158/2026	STATE OF ODISHA CHHOTU@SIKANDAR PRASAD VS	KULDEEP MOHANTY VS	// BRAHMANITARANG /457 /2026 ()
309	D-ABLAPL/29282/2026 ABLAPL/11159/2026	STATE OF ODISHA NETRANANDA BHARATI @ BHARTI VS	UMESH CHANDRA BISWAL VS	// SONEPUR /308 /2026 ()
310	D-ABLAPL/28728/2026 ABLAPL/11160/2026	STATE OF ODISHA MAHENDRA MALLIK @ MAHENDRA MAJHI VS	AMLAN MOHANTY VS	// R.UDAYAGIRI /18 /2006 ()
311	D-ABLAPL/29293/2026 ABLAPL/11161/2026	STATE OF ODISHA SOHAIL ALI KHAN @ SOHAIL KHAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /232 /2026 ()
312	D-ABLAPL/28753/2026 ABLAPL/11162/2026	STATE OF ODISHA MANAS KUMAR TANTY VS	BHAWANI SANKAR PANIGRAHI VS	// BRAHMANITARANG /415 /2026 ()
313	D-ABLAPL/28800/2026 ABLAPL/11163/2026	STATE OF ODISHA KANHA MALIK @ UTKAL MALIK VS	BISWAJIT SAMAL VS	// PATTAMUNDAI MODEL /391 /2026 ()
314	D-ABLAPL/28827/2026 ABLAPL/11164/2026	STATE OF ODISHA BIKASH SAHU VS	LALIT SAHU VS	// KHAPRAKHOL /189 /2026 ()
315	D-ABLAPL/29294/2026 ABLAPL/11165/2026	STATE OF ODISHA TAPUA@KISHORE@KISHOR CHANDRA NAYAK VS	DIBYA JYOTI SAHOO VS	// TIHIDI /382 /2026 ()
316	D-ABLAPL/29305/2026 ABLAPL/11166/2026	STATE OF ODISHA KANHA SWAIN @ SURAJ KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /613 /2026 ()
317	D-ABLAPL/28736/2026 ABLAPL/11167/2026	STATE OF ODISHA SANJAY MEHER @ LOKESWAR MEHER VS	SACHIDANANDA PADHEE VS	// BARPALLI /263 /2026 ()
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318	D-ABLAPL/29309/2026 ABLAPL/11168/2026	BAPI @ CHITTARANJAN BISWAL VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KHURDA SADAR /390 /2026 () //
319	D-ABLAPL/28738/2026 ABLAPL/11169/2026	SANJAY MEHER @ LOKESWAR MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /265 /2026 () //
320	D-ABLAPL/29314/2026 ABLAPL/11170/2026	SAILAJA SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /514 /2026 () //
321	D-ABLAPL/28829/2026 ABLAPL/11171/2026	LILABATI PANDE @ MAJHI VS STATE OF ODISHA	LALIT SAHU VS	KHAPRAKHOL /189 /2026 () //
322	D-ABLAPL/29315/2026 ABLAPL/11172/2026	NARAYAN SETHY @ KALIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /712 /2026 () //
323	D-ABLAPL/28960/2026 ABLAPL/11173/2026	KAMAL KUMAR HATI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADABAZAR /541 /2025 () //
324	D-ABLAPL/28976/2026 ABLAPL/11174/2026	MAMATA RAY VS STATE OF ODISHA	ANWESHA MISHRA VS	MARKAT NAGAR /288 /2026 () //
325	D-ABLAPL/29228/2026 ABLAPL/11175/2026	NARAYAN BHUYAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	MADHUPATNA /417 /2026 () //
326	D-ABLAPL/28432/2026 ABLAPL/11176/2026	SANJAY KUMAR SWAIN VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	PIPLI /455 /2026 () //
327	D-ABLAPL/29322/2026 ABLAPL/11177/2026	SISIR KUMAR PATRA @ CH. SISIRA KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /296 /2026 () //
328	D-ABLAPL/29272/2026 ABLAPL/11178/2026	LAXMIDHAR BHUYAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	MADHUPATNA /417 /2026 () //
329	D-ABLAPL/28966/2026	SK HAMID@SHAIKH HAMIDULLA	KHUSBU PANIGRAHI	SAHADEV KHUNTA /349 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11179/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/29193/2026 ABLAPL/11180/2026	SRIBASTA DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /550 /2026 () //
331	D-ABLAPL/29044/2026 ABLAPL/11181/2026	PUJARANI MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /372 /2026 () //
332	D-ABLAPL/29046/2026 ABLAPL/11182/2026	SUMIT PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /840 /2026 () //
333	D-ABLAPL/29281/2026 ABLAPL/11183/2026	MATUEL BHATRA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /27 /2026 () //
334	D-ABLAPL/29049/2026 ABLAPL/11184/2026	GANESWAR NAIK @ GANESH NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BANARAPAL /365 /2026 () //
335	D-ABLAPL/27401/2026 ABLAPL/11185/2026	SANJIB JENA @ SANJIB KUMAR JANA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RASGOBINDPUR /256 /2026 () //
336	D-ABLAPL/29055/2026 ABLAPL/11186/2026	SK. SABU@HABU@SK. SABAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /2 /2021 () //
337	D-ABLAPL/27611/2026 ABLAPL/11187/2026	SABITRI JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /412 /2026 () //